## Creating awareness about the programmes conducted under the 'Azadi Ka Amrit Mahotsav'

DR. SONAL MANSINGH (Nominated): Sir, I urge the Government to run awareness programmes so that people know about the programmes so far undertaken by various Ministries to showcase achievements and high points of Azadi ka Amrit Mahotsav as well as share the plans for future programmes and projects for the remaining months before completion of the year long Mahotsav.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Now, Dr. V. Sivadasan; not present. Shri K. Somaprasad; not present. Shri Jawhar Sircar; not present. Now, Shri G.V.L. Narasimha Rao.

## Opening of more Jawahar Navodaya Vidyalayas in Andhra Pradesh

SHRI G. V. L. NARASIMHA RAO (Uttar Pradesh): Sir, the Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country to provide good quality modern education, including a strong component of culture, inculcation of values, awareness of the environment, adventure activities and physical education to talented children predominantly from rural areas without regard to their family's socio-economic condition.

As on 31<sup>st</sup> May, 2014, all the districts of the States/UTs have been covered under this scheme. As of now, over 660 JNVs have been sanctioned and all of them are functioning. Sixty-one new schools have been opened since 2014. Andhra Pradesh has only 13 districts though the State is fairly large. All 13 districts of Andhra Pradesh State have Navodaya Vidyalayas and two additional JNVs are also functional in Prakasam (SC concentrated) and East Godavari (ST concentrated) districts. The Ministry of Education says that JNVs are not opened on the basis of population of a district. But that clearly leads to a major anomaly. A State like Andhra Pradesh with over five crore population has only 15 JNVs, while States with more districts and a

population of less than two crores have 28 JNVs as they have more administrative districts.

I appeal to the Government to sanction new schools in Andhra Pradesh as the State has fewer JNVs compared to other States of its size. I request that this should be made an additional criterion to ensure justice, equity and opportunity to all rural children in the country.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Members, I would like to invite the attention of all of you to the gross misconduct of TMC floor leader, Shri Derek O'Brien in this august House a little earlier. Shri Derek O'Brien raised some point of order to which hon. Deputy Chairman has duly responded. A little later, Shri Derek O'Brien flung the Rule Book furiously in the direction of the Chair. The Rule Book would have hit the Chair or the Secretary-General or officials sitting at the Table. Shri Derek O'Brien thereby resorted to grave misconduct and gross violation of the Rules of the House and norms of etiquette and conduct. Being a floor leader, Shri Derek O'Brien, instead of setting high standards of conduct in the House, set a bad example and in the process denigrated the dignity and stature of this august House. This act of Shri Derek O'Brien is highly condemnable.

## SUSPENSION OF MEMBER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I move:-

"That Shri Derek O'Brien, Member be suspended from the services of the House for the remaining part of the current Session for his unruly and contemptuous behaviour, unbecoming of a Member of Rajya Sabha by brazenly throwing the Rajya Sabha Rule Book towards the Chair during the discussion on the Election Laws (Amendment) Bill, 2021 on 21<sup>st</sup> December, 2021 thereby bringing disrepute and shame to this august House."

The question was put and the motion was adopted.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): SHRI DEREK O'BRIEN, therefore, stands suspended for the remaining part of the current Session.